

IN THE HIGH COURT OF KARNATAKA AT BENGALURU

W.P. NO.12593 of 2020

BETWEEN:

Karnataka Federation of the Blind
A Society registered under the
Karnataka Societies
Registration Act, 1960.

..PETITIONER

AND:

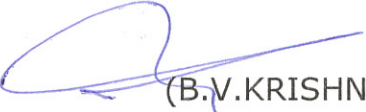
State of Karnataka
& others.

..RESPONDENTS

MEMO FILED ON BEHALF OF STATE

The Chief Secretary, State of Karnataka has issued a Circular dated 05.01.2021 wherein the relaxation has been given to the employees who are differently abled and blind considering the prevailing circumstances. A copy of the Circular dated 05.01.2021 is produced herewith.

BENGALURU
DATED:08.01.2021


(B.V.KRISHNA)
ADDL. GOVT. ADVOCATE
AND
ADVOCATE FOR RESPONDENTS

SK/8121/bvk*
MEMO.

ಕರ್ನಾಟಕ ಸರ್ಕಾರ

ಸಂಖ್ಯೆ: ಸಿಆಸುಇ 280 ಡಿಇವಿ 2020

ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ಸಚಿವಾಲಯ
ವಿಧಾನಸೌಧ,
ಬೆಂಗಳೂರು, ದಿನಾಂಕ: 05.01.2021.

ಸುತ್ತೋಲೆ

1. ಕರ್ನಾಟಕ ರಾಜ್ಯದಲ್ಲಿ ಕೊರೊನಾ ವೈರಸ್ (ಕೋವಿಡ್-19) ಸಾಂಕ್ರಾಮಿಕವಾಗಿ ಹರಡುತ್ತಿರುವ ಹಿನ್ನೆಲೆಯಲ್ಲಿ ಸರ್ಕಾರದ ಸುತ್ತೋಲೆ ಸಂಖ್ಯೆ: ಸಿಆಸುಇ 123 ಡಿಬಿಎಂ 2020(ಭಾಗ), ದಿನಾಂಕ:18.05.2020ರನ್ವಯ ಭಾರತ ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: 40-3/2020-DM/I(A), ದಿನಾಂಕ: 17.05.2020ರ ಮಾರ್ಗಸೂಚಿಗಳನ್ವಯ ದಿನಾಂಕ: 18.05.2020 ರಿಂದ ಅನ್ವಯಿಸುವಂತೆ ಕರ್ನಾಟಕ ರಾಜ್ಯದಲ್ಲಿ ಲಾಕ್ ಡೌನ್ ಅನ್ನು ಸಡಿಲಿಸಲು ನಿರ್ಣಯಿಸಿ, ದಿನಾಂಕ:19.05.2020 ರಿಂದ ಎಲ್ಲಾ ಸರ್ಕಾರಿ, ಅರೆ ಸರ್ಕಾರಿ, ಸ್ವಾಯತ್ತ ಸಂಸ್ಥೆ, ನಿಗಮ, ಮಂಡಳಿ ಕಚೇರಿಗಳಲ್ಲಿ ಶೇ.100 ರಷ್ಟು ಗ್ರೂಪ್ ಎ,ಬಿ.ಸಿ ಮತ್ತು ಡಿ ವೃಂದದ ಅಧಿಕಾರಿ/ಸಿಬ್ಬಂದಿಗಳು ಕರ್ತವ್ಯಕ್ಕೆ ಹಾಜರಾಗತಕ್ಕದ್ದು ಎಂದು ಸೂಚಿಸಲಾಗಿತ್ತು.
2. ಸರ್ಕಾರದ ಸುತ್ತೋಲೆ ಸಂಖ್ಯೆ: ಸಿಆಸುಇ 123 ಡಿಬಿಎಂ 2020(ಭಾಗ), ದಿನಾಂಕ:18.05.2020ರನ್ವಯ ಹೊರಡಿಸಲಾಗಿದ್ದ ಸುತ್ತೋಲೆಯನ್ನು ಮುಂದುವರೆಸುತ್ತಾ, ಎಲ್ಲಾ ಇಲಾಖೆಗಳಲ್ಲಿ ಸೇವೆ ಸಲ್ಲಿಸುತ್ತಿರುವ ದೃಷ್ಟಿಹೀನ ಹಾಗೂ ಇತರೆ ವಿಕಲಚೇತನ ಅಧಿಕಾರಿ/ನೌಕರರು ಕಚೇರಿಗೆ ಹಾಜರಾಗಿ ಕರ್ತವ್ಯ ನಿರ್ವಹಿಸುವುದು ಕಷ್ಟಸಾಧ್ಯವೆಂದು ಪರಿಭಾವಿಸಿ, ಎಲ್ಲಾ ಸರ್ಕಾರಿ, ಅರೆ ಸರ್ಕಾರಿ, ಸ್ವಾಯತ್ತ ಸಂಸ್ಥೆ, ನಿಗಮ, ಮಂಡಳಿ ಕಚೇರಿಗಳಲ್ಲಿ ಕಾರ್ಯನಿರ್ವಹಿಸುತ್ತಿರುವ ದೃಷ್ಟಿ ಹೀನ ಹಾಗೂ ಇತರೆ ವಿಕಲಚೇತನ (Disabilities and Blind employees) ಅಧಿಕಾರಿ/ಸಿಬ್ಬಂದಿಗಳು ಪರ್ಯಾಯ ದಿನಗಳ ಆಧಾರದ ಮೇಲೆ (alternative day basis) ಪ್ರತಿದಿನ ಶೇಕಡಾ 50 ರಷ್ಟು ಅಧಿಕಾರಿ/ನೌಕರರು ಕಚೇರಿ ಕರ್ತವ್ಯಕ್ಕೆ ಹಾಜರಾಗುವಂತೆ ನಿರ್ದೇಶಿಸಲಾಗಿದೆ

(ಬಿ.ರವಿಕುಮಾರ್)
ಸರ್ಕಾರದ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿ
ಕರ್ನಾಟಕ ಸರ್ಕಾರ

ಇವರಿಗೆ:-

1. ಸರ್ಕಾರದ ಎಲ್ಲಾ ಇಲಾಖೆಗಳ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು/ಪ್ರಧಾನ ಕಾರ್ಯದರ್ಶಿಗಳು/ಕಾರ್ಯದರ್ಶಿಗಳು.
2. ಎಲ್ಲಾ ಇಲಾಖಾ ಮುಖ್ಯಸ್ಥರು.
3. ಎಲ್ಲಾ ಜಿಲ್ಲೆಗಳ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು.
4. ಶಾಖಾ ರಕ್ಷಕರ ಕಡತ/ಹೆಚ್ಚುವರಿ ಪ್ರತಿ.

GOVERNMENT OF KARNATAKA

No: DPAR 280 DEV 2020

Karnataka Government Secretariat
Vidhana Soudha
Bangalore, dated:05-01-2021

As per the guidelines contained in the order dated 17.05.2020 issued by the Government of India vide reference No: 40-3/2020-DM/1(A), the lock down announced in the state in view of Corona virus (covid-19) pandemic was relaxed with effect from 18.05.2020 vide state Government Circular No: ಸಿಆಸುಇ 123 ಡಿಬಿಎಂ 2020 (ಭಾಗ), dated 18.05.2020 and consequently all the officers/officials belonging to Group A.B.C and D cadre working in state Government/Quasi Government offices, Autonomous bodies, Boards and corporations were directed to report for duty with effect from 19.05.2020.

In continuation of the Government circular No: ಸಿಆಸುಇ 123 ಡಿಬಿಎಂ 2020 (ಭಾಗ) dated 18.05.2020 only 50% of the officers/officials who are blind and employees with other disabilities working in the state Government/Quasi Government offices, Autonomous bodies, Boards and corporations are directed to attend the office on alternate days considering the fact that it has become difficult for them to attend the office and discharge their duties on daily basis.

Sd/-

(P.Ravi kumar)

Chief secretary

Government of Karnataka

1. All Additional Chief Secretary/ Principal Secretary / Secretary.
2. All Head of the Department.
3. All District Commissioner.
4. Safe Guard/ Additional Copy.

